

(b) whether it is also a fact that Boeing is not as positive as it ought to have been in fixing the problems;

(c) if so, how AI is planning to move ahead in this regard;

(d) whether it is also a fact that Dreamliner delivered to India is 7 tonnes heavier than promised; and

(e) the reasons behind this and the reasons for delivery of heavier planes ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir.

(b) and (c) No, Sir. Boeing is actively involved with Air India on the reliability issues and reliability enhancement modifications have been done on the Dreamliners. Boeing on-site support has been provided in Mumbai and Delhi. Further, Boeing Team has arrived thrice since induction of Dreamliners (September, 2012) for accomplishment of Reliability Modifications (January, 2013 through May, 2013, November, 2013 through January, 2014 and November, 2014).

(d) and (e) Yes, Sir. The weight of the aircraft is heavier by approximately 4800 kg. to 7300 Kg. This increased weight of the aircraft is on account of certain design changes that were required to be incorporated during the production of the aircraft.

Ombudsman for aviation sector

2531. SHRI NARENDRA BUDANIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government is going to create an Ombudsman who may cover aviation Public Sector Undertakings (PSUs) and attached offices for timely redressal of public grievances of delivery;

(b) the names of the PSUs and attached offices; and

(c) the time likely to be taken for creation of an Ombudsman?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) A Working Group was constituted to examine feasibility of setting up of an Ombudsman for Civil Aviation Sector. They have submitted the report to the Ministry. However, as of now, no decision has been taken for setting up of an Ombudsman for the Civil Aviation Sector.